NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Tenshil Active Pharma science Ltd
CP No.11/BB/2018	-	For hearing	14(1)	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. VENKATRAMAN

PETITIONER

HEGDE

ORDER

PCS for Petitioner is present. He has filed memo that notice has been sent to RD. He has also filed postal track information that notice has been served on the RD. Await report on RD, if any. PCS to file affidavit that the Company is not governed by any Regulator. List it on 07.03.2018.

Member (T)

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Member (J)